

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 20 of 2012

Dated : 19th March, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

JSW Energy Ltd. ... Appellant(s)

Versus

Maharashtra State Electricity Distribution Co. Ltd. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Ms. Deepa Chavan
Ms. Puja Priyadarshini for MSEDCL

ORDER

We have heard Mr. M.G. Ramachandran, the learned counsel for the Appellant.

Post the matter for further submissions on **10.04.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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